

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

STARRED QUESTION NO:42
ANSWERED ON:23.07.2015
Auction of Coal Blocks/Mines
Mahtab Shri Bhartruhari;Rajoria Dr. Manoj

Will the Minister of COAL be pleased to state:

- (a) the details of coal blocks/mines auctioned/re-allocated and the revenue generated as a result thereof, State-wise;
- (b) whether the cases of cartelisation/ irregularities have come to the notice of the Government in the auction of the said coal blocks in the country, if so, the details thereof along with the corrective action taken thereon;
- (c) whether the Government proposes to start next phase of auctions of coal blocks/mines in the country, if so, the details thereof along with the coal blocks/mines likely to be auctioned and revenue likely to be generated thereof, State-wise; and
- (d) whether the Government also proposes to reserve some of the coal blocks/ mines for the unregulated sector and if so, the details thereof?

Answer

MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) in respect of Lok Sabha Starred Question No. 42 for answer on 23.07.2015 asked by Dr. Manoj Rajoria and Shri Bhartruhari Mahtab regarding auction of Coal Blocks/Mines.

(a): The estimated revenue which would accrue to coal bearing States from the 29 coal mines auctioned so far during the life of mine / lease period is Rs. 1,93,512 crores. Further an estimated amount of Rs. 1,41,854 crores would accrue to coal bearing States from the allotment of 38 coal mines to Central and State PSUs over the life of mines / lease period.

State wise details of the Coal Mines auctioned and allotted along with the first installment of upfront amount already received is given in Table-I and Table-II below respectively.

Table-I

Sl.

No State Name of Coal Mine auctioned 1st Instalment of Upfront Amount
(In Rs.)

1 Chhattisgarh Chotia 67476874
Gare Palma IV/4 55210195
Gare Palma IV/5 83206200
Gare Palma IV/7 124865245
Gare Palma Sector IV/8 74025205
Chhattisgarh Total 404783719
2 Jharkhand Brinda and Sasai 38617805
Dumri 61498499
Ganeshpur 438888105
Jitpur 136041205
Kathautia 273874334
Lohari 14370825
Meral 23896509
Moitra 165629945
Tokisud North 351622963
Jharkhand Total 1504440190
3 Madhya Pradesh Amelia (North) 426647607
Bicharpur 45884393
Mandla North 102443717
Mandla South 16105505
Sial Ghoghri 19949354
Madhya Pradesh Total 611030576

4 Maharashtra Belgaon 19747039
Marki Mangli - III 13930162
Nerad Malegaon 21926204
Maharashtra Total 55603405
5
Odisha Talabira - I 125153256
Utkal C -
Mandakini -
Odisha Total 125153256

â€¦.2/-
-2-

6 West Bengal Ardhagram* 25557181
Sarisatolli 617137021
Trans Damodar 74167452
West Bengal Total 716861654
Grand Total 3417872800

* Successful Bidder has been appointed as Designated Custodian due to a court case.

Table-II

Sl.
No. State Name of Coal Mine allotted 1st Instalment of Upfront Amount
(In Rs.)

1 Chhattisgarh Gare Palma Sector I 250000000
Gare Palma Sector II 759829080
Gare Palma Sector III 199721845
Gidhmuri, Paturia 250000000
Parsa 225280497
Parsa East, Kanta Basan 662088255
Talaipalli 699748390
Chhattisgarh Total 3046668067
2 Jharkhand Badam 133804662
Banhardih 250000000
Chatti Bariatu, Chatti Bariatu South 295979556
Kerandari 272162861
Pachhwara Central 352996001
Pachhwara North 601003050
Rajbar E & D 250000000
Saharapur - Jamarpani 250000000
Sitanala 8867710
Jharkhand Total 2414813840
3 Maharashtra Baranji I to IV, Kiloni, Manora Deep 126070001
Maharashtra Total 126070001
4 Odisha Dulanga 286259101
Manoharpur, Dipside Manoharpur 310581545
Naini 250000000
Odisha Total 846840646
5 Telangana Tadicherla-I 95085761
Telangana Total 95085761
6 West Bengal Barjora 6699224
Barjora (North) 139024733
Gangaramchak, Gangaramchak - Bhadulia 26057899
Khagra Joydev 124270059
Tara (East) & (West) 54405958
Kasta (East) -
West Bengal Total 350457873
Grand Total 6879936188
â€¦.â€¦.3/-
-3-

Proceeds from upfront amount transferred to the Coal Bearing States so far till June, 2015 (In Rs.)

1 Jharkhand 625500000
2 West Bengal 716900000
3 Chhattisgarh 330800000
4 Maharashtra 337000000
5 Madhya Pradesh 594900000
6 Odisha 125200000
Total 2427000000

(b): A few complaints were received regarding cartelization in bidding. The Government has not approved the bids in case of 4 coal mines namely Gare Palma IV/2&3, Gare Palma IV/1 and Tara as final closing bid price was not found to be reflecting fair value. In order to prevent the possibility of cartelization/price manipulation, auction design has been slightly modified whereby multiple bids submitted by a Company or a Group in initial price offer (IPO) for a coal mine would be counted as one for the purpose of determining the eligibility to participate in final price offer (FPO).

(c) & (d): The Central Government has issued order to the Nominated Authority for auction of 10 Coal Mines (2 Schedule II and 8 Schedule III) earmarked for the Non Regulated Sector (Cement, Iron & Steel, Captive Power Plants) in the third tranche. Accordingly, Notice Inviting Application has been published by the Nominated Authority on 08.06.2015. Details are as under:

Coal Mines / Blocks put out for Auction in the 3rd Tranche

Sl. No Name of Mine/Coal Block State

1 Dongri Tal - II Madhya Pradesh

2-5 Kosar Dongergaon Maharashtra

Marki Mangli-IV

Marki Mangli-I

Majra

6-7 Parbatpur-Central Jharkhand

Chitarpur

8-9 Bhaskarpara Chhattisgarh

Sondiha

10 Jamkhani Odisha

The revenue likely to be generated from the auction of these mines shall depend on the closing bid prices in the e-auction.
